

**HIGH COURT OF SIKKIM**

**GANGTOK**

No.: **566**/COMP/HCS

Date: 16/04/2025

**CIRCULAR**

This is for the information that the **e-Filing and NSTEP portal** will be down for maintenance activity w.e.f., **9:00 P.M on 16.04.2025 to 4:00 A.M of 17.04.2025**, as communicated by e-Committee, Hon'ble Supreme Court of India.

sd/-

(Benoy Sharma)

**CENTRAL PROJECT COORDINATOR**

Memo No.: **567-588/comp/hcs**

Dated: **16.04.2025**

**Copy to.**

1. Additional Registrar-cum-PPS to the Hon'ble, the Chief Justice, High Court of Sikkim.
2. Additional Registrar-cum-PPS to Hon'ble Judge, High Court of Sikkim.
3. Deputy Registrar-cum-PS to Hon'ble Judge, High Court of Sikkim.
4. Advocate General, Government of Sikkim, Gangtok.
5. Additional Advocate General, Government of Sikkim, Gangtok.
6. All District & Sessions Judge.
7. Member Secretary, Sikkim State Legal Services Authority, Gangtok.
8. Legal Remembrance-cum-Secretary, Law Department, Government of Sikkim, Gangtok.
9. All Chief Judicial Magistrates.
10. All Civil Judge-cum-Judicial Magistrates.
11. Assistant Solicitor General of India.
12. President, Bar Association of Sikkim (High Court & Subordinate Courts), Gangtok.
13. President, Sikkim High Court Bar Association, Gangtok,
14. President, Namchi Bar Association.
15. P.A. to Registrar General, High Court of Sikkim.
16. P.A. to Registrar, High Court of Sikkim.
17. P.A. to Registrar (Judicial Service), High Court of Sikkim.
18. All Section In-charge, High Court of Sikkim.
19. All Readers, High Court of Sikkim.
20. Notice Board(s).
21. File and
22. Guard file.

  
16/4/25

**SENIOR SYSTEM OFFICER**